

List of documents required for registration under CST Act, 1956

CST FORM A

Field No.	Field Name	Category/Constitution	Sr. No.	Documents Required
	PAN/TAN	Proprietorship		PAN of Proprietor
		Partnership		PAN of Partnership Firm
		Public Ltd.Co. Private Ltd.Co. Unlimited Company Corporation		PAN of Company
		HUF		PAN of HUF
		Trust		PAN of Trust
		Society		PAN of Society
		Association of Persons		PAN of Club
		Association of Persons		PAN of Society
		Limited Liability Partnership		PAN of Firm
		Local Body		PAN of Local Body
		State Government		TAN of applicant Office of the State Government

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		Union Government		TAN of applicant Office of the Union Government
2	Name of the Business/ Proprietor*	All		No document required
3	Trade/Brand Name(s), if any	All		No document required
4	Status of the signatory to the application	Proprietorship Corporate Body Union Government State Government	1	Letter of Authorization
5	Name of the person deemed to be the Manager/Athorized Signatory in relation to the business of the dealer in the State	All	1	Form V(B)
6	Names of the State with which Business is carried out	All		No document required
7	Full address of the principal place of business in the said state *	Owner	1	Property Card
			2	Registered ownership deed
			3	Registered agreement (including Index II) with the builder

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			4	Latest electricity bill
			5	Society maintenance receipt
			6	Latest copy of MNTL/BSNL landline bill
			7	Latest copy of bill of domestic gas agency
			8	Share certificate of Co-operative society in the name of applicant
			9	First page of passbook of saving Bank Account
			10	Certificate showing the address of the applicant issued by the manager of Nationalised Bank
			11	Agreement between main company (online platform) and applicant in case of the online sellers like AMAZON, FLIPKART etc.
		Tenant/ Subtenant/ Leave and License (Rented)	1	Registered Tenancy/Sub-tenancy agreement
			2	Latest Rent Receipt

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			3	In case of Sub-tenancy No Objection Certificate from landlord with his signature proof.
8	Full address of the additional place(s) of Business / Godown(s) / Warehouse(s) in the said state	Owner	1	Property Card
			2	Registered Ownership Deed
			3	Registered agreement (including Index II) with the builder
			4	Latest electricity bill
			5	Society maintenance receipt
			6	Share Certificate of Co-operative Society in the name of applicant
		Tenant/ Subtenant/ Leave and License (Rented)	1	Registered Tenancy/Sub-tenancy agreement
			2	Latest Rent Receipt
			3	In case of Sub-tenancy No Objection Certificate from landlord with his signature proof.

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9	List of the places of business in each of the other States together with the address of every such place	NA		NA
10	The business is Wholly/Mainly/Partly conducted by the dealer	NA		NA
11	Particulars relating to the registration, license, permission, etc. issued under any law for the time being in force, of the importer	Certificate for Import Export License.		Import Export License document
12	We are members of Association	NA		NA
13	Details of Proprietor/all Partners/Karta/Managing Directors and whole time Director/Members of		1	PAN/TAN
		Proprietorship		Not required
		Partnership		PAN all Partners

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	Managing Committee of Associations/Board of Trustees/all persons having any interest in the business	Public Ltd.Co.		PAN of Managing Director and whole time directors
		Private Ltd.Co.		
		Unlimited Company		
		Corporation		
		HUF		PAN of Karta/Adult Members of the Family alongwith list of coparceners
		Trust		PAN of Trustee/Authorized Person
		Society		PAN of Authorized Person/Member/Secretary/Treasurer
		Association of Persons		PAN of Authorized Person/Individual
		Joint Venture		PAN of Authorized Person/Individual
	Limited Liability Partnership		PAN of all Partners	
	State Government		TAN of applicant Office of the State Government and PAN of Authorized Person/Principal Officer	

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		Union Government		TAN of applicant Office of the Union Government and PAN of Authorized Person/Principal Officer
		Local body		PAN of Authorized Person/Principal Officer
		All	2	Ration Card having the name of the applicant
			3	Valid Indian Passport
			4	Driving License
			5	Election Photo Identity Card
			6	Aadhaar Card
			7	Latest paid electricity bill in the name of the applicant
			8	Lease Agreement registered with IGR
			9	Rent Agreement registered with IGR
			10	Consent Agreement
			11	Tenancy Agreement
			12	Latest Society Maintenance Bill in the name of applicant

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Field No.	Field Name	Category/Constitution	Sr. No.	Documents Required
			13	Co-operative Society share certificate in the name of applicant
			14	Property Card
			15	Latest Receipt of Property Tax in the name of applicant
			16	Consent letter from family member/s in the name of applicant (owner/co-owners of premises) along with copy of document showing signature of consenter/s
		In case of Persons of Indian Origin(PIO), Non-Resident Indian (NRI) and Overseas Citizen of India (OCI) - who are Proprietor/ Partners/Directors/Members of Managing Committee	1	Copy of Passport
			2	Other National ID attested by Indian Embassy/Consulate/High Commission/Apostile
			3	Bank account statement in country of residence duly attested by Indian Embassy/High Commission/Consulate/Apostile in the country where applicant resides

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			4	NRE (Non Resident External) bank account statement
			5	Person of Indian Origin (PIO) card issued by Government of India.
			6	Overseas Citizen of India (OCI) card issued by Government of India
14	Business in respect of which this application is made, was first started on. *			No document required
15	The first sale in the course of inter-State was effected on			No document required
16	We observed the calendar and for the purpose of accounts our years run from the (English date) day of (Indian date) day of the (English date/Indian date) day of [(DDMMYYYY) (Calendar)]			No documents required

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17	The following goods or classes of goods are purchased by the dealer in the course of inter-State trade or Commerce for			No documents required
18	We Manufacture, process of extract in mining the following classes of goods or generate or distribution the following form of power, namely.			No documents required
19	Documents	All	1	Photograph
			2	Signature
			3	Annexure "B"
			4	Form V(B)